

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. I.A. 1681/2024
IN
C.P. (IB)-2823(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Ultratech Cement Limited
VS
Silveroak Commercials Limited

Appearance

For the Applicant: Adv. Pritesh Burad (through VC)

For the Liquidator: Adv. Avinash R. Khanolkar (through VC)

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1681/2024

Ld. Counsel for the Liquidator/Respondent seeks time to file reply. Let the
Respondent file reply after serving a copy on the other side within two weeks.

List on **10.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)